

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 718 OF 2002

PYARA SINGH

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

Date: 04/04/2007 This Appeal was called on for hearing today.

For Appellant(s) Mrs. Lalita Kaushik,Adv.

For Respondent(s) Mr. Naveen Kumar Singh, Adv.
for Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant may file additional documents, as per Rules,
before 11th May, 2007.

List the matter on 11th May, 2007.

(S.G.SHAH)

Registrar